

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Civil Appeal No(s). 105/2013

M/S SHYAM BIRI WORKS LTD.

Appellant(s)

VERSUS

COMMR.OF TRADE TAX UP

Respondent(s)

(Office report on default)

Date : 22/09/2016 This appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ABHAY MANOHAR SAPRE  
[IN CHAMBER]

For Appellant(s) Mr. Tanmay Agarwal, Adv.  
Dr. Kailash Chand, Adv.

For Respondent(s) Mr. Ashutosh Kumar Sharma, Adv.  
Mr. Ravi Prakash Mehrotra, Adv.

UPON hearing the counsel the Court made the following  
O R D E R

Last opportunity of two weeks is granted to the  
appellant to pay ad-valorem Court fee of Rs. 1750/- as  
pointed out by the Registry in the Office Report dated  
9.9.2016.

(DEEPAK MANSUKHANI)  
AR-CUM-PS

(RAJINDER KAUR)  
COURT MASTER